

BOSCH **E-Auction 1st April 2026** **SYNISE**
BOSCH LTD, ADUGODI PLANT

Material : Factory Waste, Wood Waste, MS Fabrication & Misc. Scrap Work Benches, Troyles, Used Oil, Scrap Aluminium Cables, Scrap Plastic and Rubber Scrap, Scrap Electrical Item, Aluminium Doors, Scrap SS Steel, Scrap Cables, Scrap Empty MS Barrels (KSPCB CERTIFICATE HOLDERS ONLY AUTHORISED FOR THE AUCTION)

Inspection on 30.03.2026 & Submission on 31.03.2026

NAVEEN - 9880171503 | naveengh@synise.com | www.synise.com

FINKURVE FINANCIAL SERVICES LIMITED
Corporate Office : Trade World, D-Wing, 2nd Floor, 202/A,
Kamala Mill Compound, Lower Parel (W), Mumbai, Maharashtra - 400013

PUBLIC NOTICE

This is to inform the Public that Auction of pledged Gold Ornaments will be conducted by Finkurve Financial Services Limited, On 06.04.2026 at 10:00 am at Finkurve Financial Services Limited, No. 1414/1, 1st Floor, 9th cross, 1st Phase, Opposite to Silver Tulip Apartment, JP Nagar, Bangalore- 560078. The Gold Ornaments to be auctioned belong to Loan Accounts of our various borrowers who have failed to pay their dues. Our notices of auction have been duly issued to these borrowers. The Gold Ornaments to be auctioned belong to Overdue Loan Accounts of our various borrowers mentioned below with branch name.

J P NAGAR ARVOG BRANCH: JPNA-33097, JPNA-15123.

More Details, Contact : Jayaprakash D., Mob.: 9952224535

(Reserves the right to alter the number of accounts to be auctioned & / postpone / cancel the auction without any prior notice)

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MAREL INDIA PRIVATE LIMITED

1. Name of Corporate Person	MAREL INDIA PRIVATE LIMITED
2. Date of incorporation of Corporate Person	09/07/2012
3. Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Bangalore
4. Corporate identity number / limited liability identity number of Corporate Person	U29253KA2012FTC064781
5. Address of the registered Office and Principal office (if any) of Corporate Person	Regd. Address: J P Classic, No.157/1, Third Floor, EPIP Zone, Sonnenahalli, K. R. Puram, Hobli, Bangalore - 560066
6. Liquidation commencement date of Corporate Person	26th March, 2026
7. Name, address, email address, telephone number and the registration number of the Liquidator	Name: ANAGHA ANASINGARAJU Add.: 1-2, Aishwarya Sankul, 17 G A, Kulkarni Path, Opp. Joshi Railway Museum, Kothrud, Pune-411038 Email: rp.anagha@kanjics.com Telephone No.: 020-25466265/25461561 Regn.No: IBB/IPA-002/IP-N00247/2017-18/10732 AFA Valid upto: 30/06/2027
8. Last date for submission of claims	25th April, 2026

Notice is hereby given that the MAREL INDIA PRIVATE LIMITED has commenced voluntary liquidation on 26th March, 2026.

The stakeholders of MAREL INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 25th April, 2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Anagha Anasingaraju
Liquidator, MAREL INDIA PRIVATE LIMITED
Regn. No.: IBB/IPA-002/IP-N00247/2017-18/10732
Place: Pune

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PINGSAFE INDIA PRIVATE LIMITED

1. Name of corporate person	Pingsafe India Private Limited
2. Date of incorporation of Corporate person	27/06/2021
3. Authority under which corporate Person is incorporated / Registered	Registrar of Companies - Karnataka
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U74999KA2021FTC151089
5. Address of the registered office. And principal office (if any) of Corporate person	3rd Floor, 307, Sakshi Satesman, Begur hobli, Iblur Village, Bengaluru, Karnataka, India, 560103
6. Liquidation commencement. Date of corporate person	26th March, 2026
7. Name, address, email address, Telephone number and the Registration number of the Liquidator	Name: Pramod Sthirani Email - liquidator.pramod@capad.in Address: 3rd Floor, Raj Towers, 23rd Cross, Banashankari 2nd Stage, Bengaluru - 560070 Telephone - 080-41607277 Registration number - IBB/IPA-001/IP-P-02286/2021-2022/13674
8. Last date for submission of claims	25th April, 2026

Notice is hereby given that Pingsafe India Private Limited has commenced voluntary liquidation on 26th March, 2026.

The stakeholders of Pingsafe India Private Limited are hereby called upon to submit a proof of their claims, on or before 25th April, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Pramod Sthirani
Liquidator
IBBI/IPA-001/IP-P-02286/2021-2022/13674
Date: 31/03/2026
Place: Bengaluru

Sr. No.	Loan Account Number	Borrower's / Co-borrower's / Guarantor's Name	Description of the Immovable Property	Date of Possession	Outstanding Due Amount in Rs.	Reserve Price and EMD Amount in Rs.	Property Inspection Date	Auction Date & Time
1	NHLD 11700 13051	Mallavva Madara & Kumar Basappa Madar & Ganesh pholkirappa Althi	Admeasuring E-W 9144 Meter And N-S 6.096 Meter, Survey No. 859/B, Plot No. 50 Bearing Property No. 2063 (Prop No. 151400400100102676) Situated At Abbigeri Village TQ, Ror Dist Gadag, Karnataka - 562111 East-Plot No. 47, West-Govt Road, South-Plot No. 49, North-Plot No. 51	01-09-2025	Rs. 13,92,548/-	Rs. 6,14,400/- & Rs. 1,53,600/-	06-04-2026	06-05-2026 till 03:00PM

Place of Auction: Manappuram Home Finance Ltd, Kustagi Road Sindhur Building No. 5-3-606/607/608/609, 1st Floor, Near Kudalasangama Theater, Raichur Dt., Pin- 584128.

Terms & Conditions: [1] To participate in the Auction, the intending bidders have to deposit earnest money by way of DD favouring "MANAPPURAM HOME FINANCE LIMITED". [2] The Successful Bidder have to pay 25% of the Bid Amount immediately on the Sale being decided in his / her favour excluding the earnest money deposited and the balance sale price is to be remitted within 15 days from the date of communication of sale. [3] If the Successful Bidder defaults in effecting payments or fails to adhere to the terms of Sale in any manner, the amount already deposited will be forfeited and he / she shall not have any claim on such forfeited amount. [4] If for any reason, on the day of Public Auction, the reserve price is not materialized then the Authorized Officer reserves the right to call for tender / private treaty without giving any further notice to the Borrower's, Co-borrower's, Guarantor's and general public at large, to deal with the property concerned, at a convenient date thereafter. [5] The Sale will be on "as is where is basis" and "as is what is basis", persons interested should make their own independent inquiries as to the title of the property and claims/dues from Govt. / Semi Govt. Department if any, affecting the property. Any statutory or other dues payable and due on these properties shall have to be borne by the purchasers/bidders only. All the expenses of whatever nature including stamp duty, registration charges, transfer fee, etc., of getting property transferred shall be borne by the purchaser only and the Company shall not in any way be liable for the same. [6] The Authorized Officer reserves the right to accept or reject all or any of the bids or postpone / cancel the auction without assigning any reason there of including addition or deletion of terms and conditions of this advertisement / sale without any Notice, at his discretion. [7] The intending bidder on remitting the EMD amount may verify the copies of the property documents held by the Company during the office hours before the Auction date. [8] Please note that this is not an Offer to sell the property described above but only an invitation to the public to make an Offer to purchase by participating in the Auction/bidding.

Date: 31/03/2026 | Place: Raichur

Sd/- Authorized Officer, For MANAPPURAM HOME FINANCE LIMITED

MANAPPURAM HOME FINANCE LIMITED
FORMERLY MANAPPURAM HOME FINANCE PVT LTD
CIN : U65923KL2010PLC039179

Regd. Off: 8/596 A, Padmaprabha Building, Near Sreerama Swami Temple, Cherpu - Thiriprayar Road, Thiriprayar, Thrissur, Kerala 680567 Branch: RAICHUR

SALE CUM AUCTION NOTICE

Sr. No.	Loan Account Number	Borrower's / Co-borrower's / Guarantor's Name	Description of the Immovable Property	Date of Possession	Outstanding Due Amount in Rs.	Reserve Price and EMD Amount in Rs.	Property Inspection Date	Auction Date & Time
1	NHLD 11700 13051	Mallavva Madara & Kumar Basappa Madar & Ganesh pholkirappa Althi	Admeasuring E-W 9144 Meter And N-S 6.096 Meter, Survey No. 859/B, Plot No. 50 Bearing Property No. 2063 (Prop No. 151400400100102676) Situated At Abbigeri Village TQ, Ror Dist Gadag, Karnataka - 562111 East-Plot No. 47, West-Govt Road, South-Plot No. 49, North-Plot No. 51	01-09-2025	Rs. 13,92,548/-	Rs. 6,14,400/- & Rs. 1,53,600/-	06-04-2026	06-05-2026 till 03:00PM

Place of Auction: Manappuram Home Finance Ltd, Kustagi Road Sindhur Building No. 5-3-606/607/608/609, 1st Floor, Near Kudalasangama Theater, Raichur Dt., Pin- 584128.

Terms & Conditions: [1] To participate in the Auction, the intending bidders have to deposit earnest money by way of DD favouring "MANAPPURAM HOME FINANCE LIMITED". [2] The Successful Bidder have to pay 25% of the Bid Amount immediately on the Sale being decided in his / her favour excluding the earnest money deposited and the balance sale price is to be remitted within 15 days from the date of communication of sale. [3] If the Successful Bidder defaults in effecting payments or fails to adhere to the terms of Sale in any manner, the amount already deposited will be forfeited and he / she shall not have any claim on such forfeited amount. [4] If for any reason, on the day of Public Auction, the reserve price is not materialized then the Authorized Officer reserves the right to call for tender / private treaty without giving any further notice to the Borrower's, Co-borrower's, Guarantor's and general public at large, to deal with the property concerned, at a convenient date thereafter. [5] The Sale will be on "as is where is basis" and "as is what is basis", persons interested should make their own independent inquiries as to the title of the property and claims/dues from Govt. / Semi Govt. Department if any, affecting the property. Any statutory or other dues payable and due on these properties shall have to be borne by the purchasers/bidders only. All the expenses of whatever nature including stamp duty, registration charges, transfer fee, etc., of getting property transferred shall be borne by the purchaser only and the Company shall not in any way be liable for the same. [6] The Authorized Officer reserves the right to accept or reject all or any of the bids or postpone / cancel the auction without assigning any reason there of including addition or deletion of terms and conditions of this advertisement / sale without any Notice, at his discretion. [7] The intending bidder on remitting the EMD amount may verify the copies of the property documents held by the Company during the office hours before the Auction date. [8] Please note that this is not an Offer to sell the property described above but only an invitation to the public to make an Offer to purchase by participating in the Auction/bidding.

Date: 31/03/2026 | Place: Raichur

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FORMERLY MANAPPURAM HOME FINANCE PVT LTD
CIN : U65923KL2010PLC039179

Regd. Off: 8/596 A, Padmaprabha Building, Near Sreerama Swami Temple, Cherpu - Thiriprayar Road, Thiriprayar, Thrissur, Kerala 680567 Branch: MYSORE

SALE CUM AUCTION NOTICE

Sr. No.	Loan Account Number	Borrower's / Co-borrower's / Guarantor's Name	Description of the Immovable Property	Date of Possession	Outstanding Due Amount in Rs.	Reserve Price and EMD Amount in Rs.	Property Inspection Date	Auction Date & Time
1	NHLD 3400 11608	Shyela U & Umesh C	Property Bearing No. 492/492, P.I.D. No. 152200510189020100, Situated At Jeevarahalli Grama, Suttururampanchayat, Nanjangud Block Mysore (D), Measuring: E-W: 7.515200000000001 Meter & N-S: 13.716000000000001 Meter Addressing: 100.34 Sq Mts. P.O Bilgali, Mysore, Karnataka, Pin: 571129, East-Gali & Property Of Shivana, West-Gali & House Of Raju, South-Gali & Property Of Amaveas, North-Road	06-03-2026	Rs. 3,26,434/-	Rs. 4,86,000/- & Rs. 1,21,500/-	06-04-2026	06-05-2026 till 03:00PM
2	NHLD 3400 17000	Kamalanma R & Naveen Kumar S	Totally: 99.85 Sq. Meters, Property No-583/753/524, Unique No-152200529020000427, Kasuvinahalli Village & GP, Nanjangud Taluk & Mysore District, Nanjangud, P.O Kasuvinahalli, Mysore, Karnataka, Pin: 571118, East -House Belongs To Kempnanna, West-House Belongs To Swamy, South-House Belongs To Gurudiahalli, North-Road	05-03-2026	Rs. 3,79,099/-	Rs. 4,78,800/- & Rs. 1,19,700/-	06-04-2026	06-05-2026 till 03:00PM

Place of Auction: Manappuram Home Finance Ltd, SRS Mansion 2nd Floor, #21, 6th Main, Kamakshi Hospital Road, Saravathipuram - Mysore - 570009

Terms & Conditions: [1] To participate in the Auction, the intending bidders have to deposit earnest money by way of DD favouring "MANAPPURAM HOME FINANCE LIMITED". [2] The Successful Bidder have to pay 25% of the Bid Amount immediately on the Sale being decided in his / her favour excluding the earnest money deposited and the balance sale price is to be remitted within 15 days from the date of communication of sale. [3] If the Successful Bidder defaults in effecting payments or fails to adhere to the terms of Sale in any manner, the amount already deposited will be forfeited and he / she shall not have any claim on such forfeited amount. [4] If for any reason, on the day of Public Auction, the reserve price is not materialized then the Authorized Officer reserves the right to call for tender / private treaty without giving any further notice to the Borrower's, Co-borrower's, Guarantor's and general public at large, to deal with the property concerned, at a convenient date thereafter. [5] The Sale will be on "as is where is basis" and "as is what is basis", persons interested should make their own independent inquiries as to the title of the property and claims/dues from Govt. / Semi Govt. Department if any, affecting the property. Any statutory or other dues payable and due on these properties shall have to be borne by the purchasers/bidders only. All the expenses of whatever nature including stamp duty, registration charges, transfer fee, etc., of getting property transferred shall be borne by the purchaser only and the Company shall not in any way be liable for the same. [6] The Authorized Officer reserves the right to accept or reject all or any of the bids or postpone / cancel the auction without assigning any reason there of including addition or deletion of terms and conditions of this advertisement / sale without any Notice, at his discretion. [7] The intending bidder on remitting the EMD amount may verify the copies of the property documents held by the Company during the office hours before the Auction date. [8] Please note that this is not an Offer to sell the property described above but only an invitation to the public to make an Offer to purchase by participating in the Auction/bidding.

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2	NHLD 3400 17000	Kamalanma R & Naveen Kumar S	Totally: 99.85 Sq. Meters, Property No-583/753/524, Unique No-152200529020000427, Kasuvinahalli Village & GP, Nanjangud Taluk & Mysore District, Nanjangud, P.O Kasuvinahalli, Mysore, Karnataka, Pin: 571118, East -House Belongs To Kempnanna, West-House Belongs To Swamy, South-House Belongs To Gurudiahalli, North-Road	05-03-2026	Rs. 3,79,099/-	Rs. 4,78,800/- & Rs. 1,19,700/-	06-04-2026	06-05-2026 till 03:00PM

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Date: 31/03/2026 | Place: Mysore

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MANAPPURAM HOME FINANCE LIMITED
FORMERLY MANAPPURAM HOME FINANCE PVT LTD
CIN : U65923KL2010PLC039179

Regd. Off: 8/596 A, Padmaprabha Building, Near Sreerama Swami Temple, Cherpu - Thiriprayar Road, Thiriprayar, Thrissur, Kerala 680567 Branch: MYSORE

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Place of Auction: Manappuram Home Finance Ltd, SRS Mansion 2nd Floor, #21, 6th Main, Kamakshi Hospital Road, Saravathipuram - Mysore - 570009

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FORMERLY MANAPPURAM HOME FINANCE PVT LTD
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SALE CUM AUCTION NOTICE

Sr. No.	Loan Account Number	Borrower's / Co-borrower's / Guarantor's Name	Description of the Immovable Property	Date of Possession	Outstanding Due Amount in Rs.	Reserve Price and EMD Amount in Rs.	Property Inspection Date	Auction Date & Time
1	NHLD 3400 11608	Shyela U & Umesh C	Property Bearing No. 492/492, P.I.D. No. 152200510189020100, Situated At Jeevarahalli Grama, Suttururampanchayat, Nanjangud Block Mysore (D), Measuring: E-W: 7.515200000000001 Meter & N-S: 13.716000000000001 Meter Addressing: 100.34 Sq Mts. P.O Bilgali, Mysore, Karnataka, Pin:					

ದೇವನಹಳ್ಳಿ: ಶ್ರೀ ಅಗ್ನಿ ಬನ್ನಿರಾಯ ಅವರು ತಿಗಳ ಸಮುದಾಯದ ಆರಾಧನೆ ವವಾಗಿದ್ದು, ಇವರ ಜಯಂತಿಯನ್ನು, ತಾಲ್ಲೂಕು

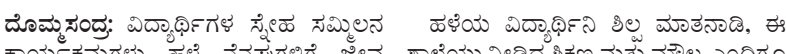


ಆಡಳಿತದಿಂದ ಆಚರಿಸಲಾಗುತ್ತಿದ್ದ ಎಂದ ತಹಶೀಲ್ದಾರ್ ಅನ್ನಿಲ್ ತೀರ್ಥ್‌ಗಳು. ಬನ್ನಿರಾಯ ಜೀವನ ಮಧ್ಯದವರೆಗೆಗಳು ಮನುಕುಲದ ಏಳಿಗೆಗೆ ದಾರಿಬಿಡುವಾಗಿದ್ದ ಎಂದರು. ಅಗ್ನಿ ಬನ್ನಿರಾಯಸ್ವಾಮಿ ತೀರ್ಥ ಸಮುದಾಯಕ್ಕೆ ಶ್ರೇಯಸ್ಸು, ಈ ಬಗ್ಗೆ ಕಲವರಿಗೆ ತೀರಿಕೊಟ್ಟ ಎಂದರು. ತೀರ್ಥ ಸಂಘದ ಮಧ್ಯಸ್ಥ ಹಸುಮಂತರಾಯಪ್ಪ, ನಾಗೇಶ್, ಖಜಾಂಚಿ ಸುಂದರ್, ಮಂಜಣ್ಣ, ಸುಬ್ಬಣ್ಣ ಕಲವರಿದ್ದರು.

ಕನಕಪುರ: ಬೆಂ.ಖಾಸಗಿ ಕಂಪನಿ ಉದ್ಯೋಗಿ ಚಿಕ್ಕೇಗೌಡ(59)
ರಾಜರಾಜೇಶ್ವರಿ ಲೇಔಟ್‌ನ ನಿವಾಸದಲ್ಲಿ ಸ್ಕೋಮವಾರ

ನಿಧನರಾದರು. ಸ್ಕೂಡಿಯೋ ಚಂದ್ರು ಅವರ ಮಾವ. ಚಿಕ್ಕೇಗೌಡ ಮೂಲತಃ ಚಿಕ್ಕಮದವಾಡಿಯವರು, ಪತ್ನಿ, ಓರ್ವ ಪುತ್ರ ಅಗಲಿದ್ದಾರೆ. ಇವರ ಅಂತ್ಯಕ್ರಿಯೆ ಸೋಮವಾರ ಸಂಜೆ ದೇಗುಲಮಠದ ರುದ್ರಭೂಮಿಯಲ್ಲಿ ನೆರವೇರಿತು.

ಕೂಗೂರು ಸರ್ಕಾರಿ ಪೌಡ್ರಾಲೆ ಶಿಕಕ ಕ್ಷಾರಿಡಿ ಮನವಿ



ಹಿರಿಯ ಕ್ರಮೇಶ್ವರಿ ಹಾಗೂ ನಿಸರ್ಗದ ದೇವತೆ ಶುರುವಾದಷ್ಟೇ ಅಲ್ಲ ಬದಲಾಗಿ ಮಹಿಮೆಯ ಪೀಠಕ್ಕೆ ಪ್ರೇರಣೆ ಯಾಗುತ್ತವೆ. ಪ್ರತಿಯೊಬ್ಬ ವಿವಾಹಿಣಿಯು ತಾನು ಕೆಲಶ್ಚ ಶಾಲೆ ಅಥವಾದ್ವಿಗ್ಗಿನ ಹಕ್ಕು ಸಂಸ್ಥೆಯಲ್ಲಿ ಕೈಕೊಡುತ್ತೆ ಮರೆಯಬೇಕು ಎಂದು ಶಿಕ್ಷಕರಾದ ಕಸ್ತೂರಿನಿಡಿ ಹೇಳುತ್ತಾರೆ. ಅವರು ಸರ್ಕಾರಿ ಪ್ರಸಂಗ ಪ್ರಸಂಗದ ಮುಗಿಕೂರು ಗ್ರಾಂತ್ ವ್ಯಾಪ್ತಿಯ ಕೂಗೂರು ಗ್ರಾಮದ ಸರ್ಕಾರಿ ಪ್ರೌಢಶಾಲೆ ಆವರಣದಲ್ಲಿ 1999 ರಿಂದ 2001ನೇ ಸಾಲಿನ ಹಳೆ ವಿವಾಹಿಣಿಯರ ಕೂರ ಆಯೋಜಿಸಿದ 25ನೇ ವರ್ಷದ ಬೆಳೆ ಮಹೋತ್ಸವ ಉದ್ಘಾಟನೆ ಮಾಡನಾದಿದರು. ಈ ವೇದಿಕೆಯಲ್ಲಿ ಹಳೆಯ ವಿವಾಹಿಣಿಯರನ್ನು ಮತ್ತೆ ಬದುಕಿಸಿರುವುದು ಸಕಲ ಸತದಿಂದ. ವಿವಾಹಿಣಿಯರ ಬದುಕಿನ ಯಶಸ್ಸು ನಮಗೆ ಸೇವೆ ಸಾಧಕ ಕೆಲಂದರು.

مقدمة

ಸಂ.ಕ.ಸಮಾಚಾರ ನಂದಗುಡಿ

ಮೂಲೋಚ್ಚಿತ ಕಾರಣಗಳ ನಂದಿಗೂ
ಮೂಲೋಚ್ಚಿತ ಕಾರಣಗಳ ನಂದಿಗೂ
ವ್ಯಾಪ್ತಿಯ ಗೆದ್ದುಲಕ ಇವುಗಳ ಗ್ರಾಹ್ಯದಲ್ಲಿ
ಸುಮಾರು 59 ಎಕರೆ ವಿಸ್ತೀರ್ಣವಿರುವ
ಸರಕಾರಿ ಕೆರೆದಲ್ಲಿ ಬಿದಿರು ಮರಗಳನ್ನ
ದವ್ವುಗಳಾಗಿ ಕೆಳವು ಮರಗಳನ್ನೀಡುವ
ಮೂಲದ ಪರಿಣಾಮ ಗ್ರಾಹ್ಯ ಹಾಗೂ
ಅರಣ್ಯ ಇಲಾಖೆ ಆದಾಯಕ್ಕೆ
ನಷ್ಟವಾಗಿದೆ. ಇನ್ನೂ ಈ ಬಗ್ಗೆ
ಯಾವುದೇ ಸರಕಾರಿ ಅಧಿಕಾರಿಗಳಿಗೆ
ಅರಣ್ಯ ಇಲಾಖೆಯವರಾಗಲಿ ತಲೆ

ಸರಕಾರಿ ಕಠೆಯಲ್ಲಿ ಬಿದಿರುಮರಗಳನ್ನು
ರಾಜಾರೋಷವಾಗಿ ಹಗಲು ರಾತ್ರಿ

ನಿನ್ನದೇ ಕಣ್ಣಿನ ಮುಡುಕಿದ್ದರೂ. ಈ
 ಅಥವಾ ಅಥವಾ ಅಥವಾ ಅಥವಾ
 ಯಾವುದೇ ಪ್ರಯೋಗವನ್ನು. ಈ
 ಬಿಡಿದ ಮರಗಳಿಂದ ನೆರೆಯ
 ಜಮೀನಿನ ರೈತರಿಗೆ ತೊಂದರೆಯಾಗಿದೆ.
 ರಾತ್ರಿಯಾದ ನಂತರ ಸಾಕು ಕಾಡಿನಲ್ಲಿ
 ಹಾವಳಿ ಹೆಚ್ಚಿದೆ. ಮರಗಳನ್ನು
 ತೆರವುಗೊಳಿಸಿದರೆ, ಅಂತಹ
 ಹೆಚ್ಚಿದೆ. ರೈತರಿಗೆ ಪ್ರಾಣಿ ಪಕ್ಷಿಗಳೂ
 ಅನಾನುಕೂಲವಾಗುತ್ತದೆ. ಇಂತ
 ಮರಗಳ ರಕ್ಷಣೆಯನ್ನು ಮಾಡದ

ನಿಜವು ಮಾತ್ರಕ್ಕೆ ಹೆಚ್ಚಿ ಹೆಚ್ಚಿಗಳಲ್ಲಿ ಗಿಡ
ನಿಜವು ಆಂದೋಲನ ನಡೆಸುತ್ತದೆ.

ಮಾಡದೇ ಕೆಟ್ಟುಕೊಳ್ಳುತ್ತಿರುವ
ಬಿದಿರು ಮಂದಗನ್ನು ರಾಜಾರೋಷ
ಅಧಿಕಾರಿಗಳು, ಅರಣ್ಯಾಧಿಕಾರಿಗಳಾಗಲಿ
ಅಸಮರಗೂ ಸ್ವಲ್ಪ ಬಂದು ಪರಿಶೀಲಿಸಿ
ಅನುಮೋದನೆ ನೀಡುವ ಬೆನ್ನಿನಲ್ಲಿಯೇ
ಅಧಿಕಾರಿಗಳು, ಅರಣ್ಯಾಧಿಕಾರಿಗಳಾಗಲಿ



ನಂದಗುಡಿ ಹೋಬಳಿಯಲ್ಲಿ ಬ
ಹಿಂಡಿಗಾನಳ. ಗೆದಲಹಳಿ

ಇಟ್ಟಸಂದ್ರ ಗ್ರಾಮಸ್ಥರು ಕೈ
ಗಿದ್ದಾರೆ. ಕೆರೆ ಬಳಿಯ ಜಮೀನು
ತರಕಾರಿ ಬೆಳೆಯುತ್ತಾರೆ.ಆದರೆ
ಮರಗಳಿಂದ ರಾತ್ರಿವೇಳೆ ಕಾಡಂ
ಹೆಚ್ಚಿದ್ದು ಬಿದಿರು ತೆರವಿಗೆ ನ
ಮಾಡಿದ್ದು ಕ್ಯಾರೆ ಅನ್ನುತ್ತಿಲ್ಲ.
ಬನಹಳ್ಳಿ ಗ್ರಾಮದ ರೈತ ಕೃಷ್ಣಮ
ಬೇಸರ ವ್ಯಕ್ತಪಡಿಸಿದ್ದಾರೆ.

ತರುತ್ತೇವೆ. ಗದ್ದಲಹಳ್ಳಿಪುರ ಕರೆಯಲ್ಲಿನ ಬಿದಿರು ಮರ ಕಳ್ಳತನ
ನಮ್ಮ ಗಮನಕ್ಕೆ ಬಂದಿಲ್ಲ. ಪರಿಶೀಲಿಸಿ ಕ್ರಮ ಕೈಗೊಳ್ಳುತ್ತೇವೆ.

■ ೧೭ತಾ ಜೌಹಾನ್, ಸಾಮಾಜಿಕ ವಲ
ಅರಣ್ಯಾಧಿಕಾರಿ, ಹೊಸಕೆ

- ಗೀತಾ ಜೌಹಾನ್, ಸಾಮಾಜಿಕ ವಲಯದ ಅರಣ್ಯಾಧಿಕಾರಿ, ಹೊಸಕೆ

ಪೇಪರ್ ಬ್ಲಾಗ್ ಬಳಸಿ ಪರಿಸರ ರಕ್ಷಿಸಿ: ಶಿವಮೊಗ್ಗದ ಕರೆ

ರಾಮನಗರ: ಪ್ಲಾಸ್ಟಿಕ್ ಬಳಕೆ ಪರಿಸರಕ್ಕೆ

ಮಾರಕ ಎಂದು ಗೊತ್ತಿದ್ದರೂ ಜನರು ಪ್ರಾಸ್ಟಿಕ್ ಬಳಕೆಗೆ ಕಡಿವಾಣ ಹಾಕುತ್ತಿಲ್ಲ ಮುಂದಾದರೂ ಜನರು ಪ್ರಾಸ್ಟಿಕ್ ಬಳಕೆಯಿಂದ ದೂರವಿದ್ದು ಪರಿಸರ ಪರಂಪರೆಗೆ ಒತ್ತು ನೀಡಬೇಕೆಂದು ಕರ್ನಾಟಕ ಕಾರ್ಯನಿರತ ಪ್ರಕೃತಕರ್ತ ಸಂಘ ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ಜಿಲ್ಲೆ ರಾಮನಗರ ಜಿಲ್ಲಾಧ್ಯಕ್ಷ ವಿಭೂತಿಕೆರೆ ಶಿವಲಿಂಗಯ್ಯ ತಿಳಿಸಿದರು.

ರಾಮನಗರದ ಹಳೇ ಬಸ್ ನಿಲ್ದಾಣದ ಕೆಂಪು ಹಸುಮಂತಯ್ಯ ವೃತ್ತದ ಬಳಿ ಸೋಮವಾರ ರೋಡ್‌ನ ರಾಮ್‌ಗಾಂ ರಾಕರ್ಸ್ ಪತಿಯಿಂದ ಪ್ಲಾಸ್ಟಿಕ್ ಮುಕ್ತ ಸಮಾಜ ನಿರ್ಮಾಣ ಮತ್ತು ಜಾಗೃತಿ ಕಾರ್ಯಕ್ರಮದಡಿ ಬೀದಿಬಿಡಿ ವ್ಯಾಪಾರಸ್ಥರಿಗೆ ಸಾರ್ವಜನಿಕರಿಗೆ ವೇಪರ್ ಬ್ಯಾಗ್ ವಿತರಿಸಿ ಮಾತನಾಡಿದರು. ಮಾನುಷನಿಗೆ ಬದುಕು ಬಾಳಿಕೆ, ನಿದ್ರೆ ಆಗುತ್ತದೆ ಇವುಗಳು ಎಲ್ಲಾ ಕಾರ್ಯಕ್ರಮ ಇರಬೇಕೆಂದರೆ ನಾವುಗಳು ಮೊದಲು ನಿಷೇಧಿತ ಪ್ಲಾಸ್ಟಿಕ್ ಕವರ್ ಬಳಕೆ ನಿಲ್ಲಿಸಬೇಕು. ಆಗಲಿದ್ದೇವೆ ಈ ಸಾಮಾನ್ಯ ಕುಳಿವುಗಳ ಬಟ್ಟೆ ಬಟ್ಟೆ, ಹೆಂಡರೆ ಬ್ಯಾಗ್ ಕಳೆ ಪಡೆಯಬೇಕು. ಇದರಿಂದ ನಾವು ಸಮಾಜಕ್ಕೆ ಉತ್ತಮ ಕೊಡುಗೆ ನೀಡಿದಂತಾಗುತ್ತದೆ ಎಂದರು.

ಯಾಲಿನ್ನು ಹೆಜ್ಜುತ್ತದೆ. ಉತ್ತಮ ಪರಿಸರ
ಸುಮಾರಣಕ್ಕೆ ನಾವು ಮುಂದುವರಬೇಕು.
ಮುಂದಿನ ಘಳಿಗೆ ಉತ್ತಮ ಪರಿಸರ ಗಾಳಿ
ನೀವೇ ಬೇಡಬೇಕಾದರೆ ನಾವು ಏಕ ಏಕಕ್ಕೆ
ಸ್ವಾಸ್ಥ್ಯಕ್ಕೆ ಕಡಿಮಾಣ ಹಾಕಬೇಕು ಎಂದರು.
ಸ್ವಾಸ್ಥ್ಯಕ್ಕೆ ಭೂಮಿಯಲ್ಲಿ ಕರಗುವುದಿಲ್ಲ
ನೀರು, ಗಾಳಿ ಪುನಃಕಳಿಗುತ್ತದೆ. ಜತೆಗೆ
ಅನಾರಾಮ ಕಲುಷಿತಕ್ಕೂ ಕಂಟಕವಾಗುತ್ತದೆ
ಎಂದು ತಿಳಿಸಿದರು.

ರೋಟರಿ ರಾಮ್‌ಗಡ್ ರಾಕರ್ಸ್
ಮಾಹಂದರ್ಜಿ ನಾಗೇಶ್, ಖಜೋಜಿ
ವಾಣಿ, ಸದಸ್ಯರುಗಳಾದ ಶಿವಸ್ವಾಮಿ,
ಮೈಲೇಗೌಡ, ಕೆ. ಕೃಷ್ಣಾ, ಲೋಕೇಶ್ ಕೆ.
ನಾಡು, ಉಮಾಶಂಕರ್, ಮಂಜುಳಾ,
ನಿರಾಮುಖೇಂದ್ರ ಇದ್ದರು.

ಪರಿಸರ ಸಂರಕ್ಷಣೆ ನಮ್ಮಲ್ಲಿ
ಹೊಣೆಯಾಗಿದೆ. ಈ ನಿಟ್ಟಿನಲ್ಲಿ
ನಮ್ಮ ರೋಟರಿ ರಾಪ್‌ಘೌಡ್
ರಾಕರ್ಸ್ ಪತಿಯಿಂದ ಜನರಲ್ಲಿ
ಬಟ್ಟೆ ಬ್ಯಾಗ್, ಪೇಪರ್ ಬ್ಯಾಗ್ ಬಗ್ಗೆ
ಜಾಗೃತಿ ಮೂಡಿಸಲು ಬೀದಿಬದಿ
ಸ್ವಾಚ್ಛಗತಿಗಳಿಗೆ ಸ್ಪೋರ್ಟ್ಸ್ ಕವರ್
ನಿಳಸದಂತೆ ತಿಳಿಸಿ, ಸಾರ್ವಜನಿಕರು
ಜೇಪರ್ ಬ್ಯಾಗ್, ಬಟ್ಟೆ ಬ್ಯಾಗ್
ನಿಳಸದಂತೆ ಮನವರಿಕೆ ಮಾಡಿ
ಜೇಪರ್ ಬ್ಯಾಗ್ ವಿತರಿಸಿ ಜಾಗೃತಿ
ಮೂಡಿಸಲಾಯಿತು.

■ ಪ್ರಕಾಶ್, ಅಧ್ಯಕ್ಷರು, ರಾಮನಗ
ರೋಟರಿ ರಾಮ್‌ಗಡ್ ರಾಕಸ್

ಬಹಿರಂಗ ಚರ್ಚೆಗೆ ಆಹ್ವಾನ

ಶಾಸಕರಿಗೆ ಮಾಜಿ ಶಾಸಕ ಎ.ಮಂಜುನಾಥ್ ಸವಾಲು

ಮಾಗಡಿ: ತಾಲೂಕಿನಲ್ಲಿ ಶಾಸಕ ಎಚ್.ಸಿ.ಬಾಲಕೃಷ್ಣ ಹಾಗೂ ಅವರ ಸಹೋದರ ಎಚ್.ಎನ್.ಅಶೋಕ್ ವಿರುದ್ಧ ಮಾಡಿರುವ ಆರೋಪಗಳಿಗೆ ದಾಖಲೆ ಸಹಿತ ಉತ್ತರ ಕೊಡಲು ಸಿದ್ಧ.

ಬಹಿರಂಗ ಚರ್ಚೆಗೆ ನಾನು
ಸಿದ್ಧ ಎಂದು ಮಾಜಿ ಶಾಸಕ
ಎ.ಮಂಜುನಾಥ್ ಶಾಸಕ
ಬಾಲಕೃಷ್ಣಗೆ ಸವಾಲೆಸದರು.
ಮಾಹಡಿಯಲ್ಲಿ ಸುದ್ದಿಗಾರ
ರೊಂದಿಗೆ ಮಾತನಾಡಿದ
ಅವರು, ತಾಲೂಕಿನ ಚಕ್ರವಾರ್ತಿ



ಕೆರೆ ಯ ನವೀಕರಣದ
ಲೂಟ: ಪಟ್ಟಣದ ಗೌರವ
ಕೆರೆ ಮಣ್ಣನ್ನು ಶಾಸ
ಹಿಂಬಾಲಕರು ತಲಾ
ಸಾವಿರದಂತೆ ಮಾರಿ ತ
ಮಾಡಿಕೊಳ್ಳುತ್ತಿದ್ದಾ
ಆಂದಾಜು 16 ಕೋ

ವಿಎಸ್ ಎಸ್ ಎಸ್ ಕಚೇರಿಯಲ್ಲಿ ಬಹಿರಂಗ ಚರ್ಚೆಗೆ ಒಳಗಾಗಿರುವ ನಾನು ದಾಖಲೆ ಬಿಡಿಸಿದ ಮಾದರಿತ್ರೆಗೆ, ಸುಮಾರು ಮೃನ್ಮತಿ ಜಿಬ್ಬಿಸಿ ಬ್ಯಾಗ್‌ಗೆ ನಿರ್ದೇಶಕ ಜಿ.ಜಿ.ಎನ್., ಅರೋಗ್ ಅವರು, ಕುದುರೆಯ ಬಿಸಿಟಿಕಿ ಬ್ಯಾಗ್‌ನಲ್ಲಿ ನಲಿಗೆ ಜಿನ್ನೆ ಅಡಿಮಲ್ಲ ಸುಮಾರು 10 ಕಣೀಟ ಪಕ್ಕರಣ ನಡೆಸಿದ್ದಾರೆ ಎಂದು ಅರೋಪಿಸಿದ್ದರು. ಇದಕ್ಕೆ ಬಿಡಿಸಿ ಬ್ಯಾಗ್‌ಗೆ ನಿರ್ದೇಶಕ ಎಚ್.ಎನ್.ಅರ್ಬೊಕ್ ಮಾಡಿನ ಶಾಸಕ ಎಂ.ಯುನಾಥ್ ಅವರು ಇದು ಹಿತ ಅಂತ ರಾ'ರ ಕೇಸ್, 6 ತಿಂಗಳಿಗುವ್ಯ ಕ್ಷೇತ್ರಕ್ಕೆ ನಾಂದಿ ಇಟ್ಟಲ್ಲದ ಅರೋಪ ಮಾಡಿ ಬಾಹ್ಯಾಯಾಗಾರ್ ಅತ

ರೂ. ವೆಚ್ಚದ ಕಾಮಗಾರಿ ಮಾಡುತ್ತಿ-
ಕುಗಾಲೇ 5 ರಿಂದ 6 ಕೋಟಿ ಬಿ-
ಮಾಡಲಾಗಿದೆ. ಮಣ್ಣಿನಲ್ಲೂ ದ-
ಮಾಡುತ್ತಿದ್ದಾರೆ ಎಂದು ಟೀಕಿಸಿದ
ಮಾಧಿಗಿ ಕೋಟಿ ಟೀಕೆಯ ಅಭಿವ್ಯಕ್ತಿ
103 ಕೋಟಿ ಅಂದಾಜು
ಮಾಡಿದ್ದು, ಹಣ ಹೊಡೆಯುವ ತಂ-
ಅ ಹಣ ಕೆಲಸಗಳನ್ನು ತುಂಬಿಸಿ
ಬಳಕೆಯಾದುದನ್ನು ಎಂದು ಮಂಜು
ಅರೋಪಿಸಿದರು. ಪರಕಭೆ ಸ್ವಾ-
ತನವು ಮಾಜಿ ಅಧ್ಯಕ್ಷ ಬಾಲರ-
ಹೊಸಳ್ಳಿ ರಂಗಣ್ಣಿ, ಜಿಡಿಎಸ್ ಯು-
ಘಟಕದ ಅಧ್ಯಕ್ಷ ವಿಜಯಕುಮಾರ್
ಸಾರ್ಗಾ ಇತರರಿದ್ದರು.

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ಭ್ರಷ್ಟಾಚಾರ; 8 ಬೆಸ್ಕಾಂ ಅಧಿಕಾರಿಗಳ ಅಮಾನತ್ತು

ರಾಮನಗರ: ಇಲಾಖೆ ನಿಯಮಗಳನ್ನು ಗಾಳಿಗೆ ತರೂ ಭ್ರಷ್ಟಾಚಾರವೆಸಗಿದ್ದ ಅಧಿಕಾರಿಗಳ ಮೇಲೆ ಅಂಬೇಡ್ಕರ್ ಸೆನೆ ನೇಡಿದ್ದ ದೂರನ ಮೇರೆಗೆ ಚಂದ್ರಪ್ಪ, ಶ್ರೀಕಾಂತ್, ದಿವ್ಯ ಸೇರಿದಂತೆ 8 ಅಧಿಕಾರಿಗಳನ್ನು ಅಮಾನತ್ತು ಮಾಡಿದ್ದಾರೆ ಎಂದು ಸಂಘಟನೆಯ ರಾಜ್ಯಾಧ್ಯಕ್ಷ ಪಿ.ಮೂರ್ತಿ ತಿಳಿಸಿದರು.

ನಗರದಲ್ಲಿ ಸುದ್ದಿಗಾರರ ಜೊತೆ ಮಾತನಾಡಿದ ಅವರು, ಮಾಗಡಿ ಬೆಸ್ಕಾಂ ಉಪ ವಿಭಾಗದಲ್ಲಿ ಲೆಕ್ಕಪತ್ರ ಸೇರಿದಂತೆ ವಿವಿಧ ಹಂತಗಳಲ್ಲಿ ಕೊಟ್ಟಂತರ ರೂ. ಅಪ್ಪವಹಾರ ನೇರವಾಗಿದೆ. ಸುಮಾರು 22 ಕೋಟಿ ಹಣ ಮೂರ್ತಿ, ಭ್ರಷ್ಟಾಚಾರ ಎಸಗಿದ್ದ ಲೆಕ್ಕಾಧಿಕಾರಿಗಳಾದ ಚಂದ್ರಪ್ಪ, ಶ್ರೀಕಾಂತ್, ಸಹಾಯಕ ಲೆಕ್ಕಾಧಿಕಾರಿಗಳಾದ, ಸಾಗರಾಂಬ ಸಿದ್ಧಪ್ಪ ಆರಾಜಿ, ಎಂ.ಬಿ.ನಾಗರಾವ್, ಹಿರಿಯ ನಗರಾಂಶ ಎಂಜಿನಿಯರ್ ದಿವ್ಯ ಯೋಗೇಂದ್ರ ಮೂರ್ತಿ ಕಿರಿಯ ಸಹಾಯಕ ಎಂಜಿನಿಯರ್ ತ್ಯಾಗರಾಜು ಹಾಗೂ ರಾಘವೇಂದ್ರ ಸೇರಿದಂತೆ ಎಂಟು ಅಧಿಕಾರಿಗಳನ್ನು ಬೆಸ್ಕಾಂನ ಪ್ರಧಾನ ವ್ಯವಸ್ಥಾಪಕರು ಅಮಾನತ್ತು ಮಾಡಿ ಆದೇಶ ಹೊರಡಿಸಿರುವುದು ತಮ್ಮ ಸಂಘಟನೆಯ ಹೋರಾಟಕ್ಕೆ ಸಂದ ಜಯ ಎಂದು ತಿಳಿಸಿದರು, ಈ ವೇಳೆ



ಭ್ರಷ್ಟ ಅಧಿಕಾರಿಗಳ ವಿರುದ್ಧ ಅಂಬೇಡ್ಕರ್ ಸೆನೆ ಹೋರಾಟ ಮಾಡಲಾಗುತ್ತದೆ.
ರಾಮನಗರ ವಿಭಾಗದ ಎಂಟು ಮಹಿಳೆ ಅವರನ್ನು ಅಮಾನತ್ತು ಮಾಡಬೇಕು. ಸಾರ್ವಜನಿಕರು,

ಗುತ್ತಿಗೆದಾರರ ಆಕ್ರೋಶಕ್ಕೆ ಕಾರಣವಾಗಿರುವ ಬಿಡದ ಉಪ ವಿಭಾಗದ ಎಂಟು ಪ್ರಕಾಶ್ ಮತ್ತು ಮೇಲ್ವಿಚಾರಕರಾದ ಶ್ರೀನಿವಾಸ್ ಮೂರ್ತಿ ಅವರನ್ನು ಮಾರ್ಗವಣಿ ಮಾಡಬೇಕು.

❖ ಕಿರಣ್ ಸಾಗರ್ ❖ | ಅಂಬೇಡ್ಕರ್ ಸೆನೆ ಜಿಲ್ಲಾಧ್ಯಕ್ಷ

ಅಂಬೇಡ್ಕರ್ ಸೆನೆ ಜಿಲ್ಲಾಧ್ಯಕ್ಷ ಕಿರಣ್ ಸಾಗರ್, ಸಂಘಟನೆಯ ಮುಖಂಡರಾದ ನರಸಿಂಹಮೂರ್ತಿ, ಶಿವರಾಜು, ಶಿವ್ ಇದ್ದರು.

IN THE COURT OF 57TH ADDL., CITY CIVIL AND SESSIONS JUDGE MAAHYALAT, AT BANGALORE(CCH-58)

P & S.C No. 25008 / 2026

ETWEEN:

Smt. B C B Bhuvaneshwari, W/o. Late. B Chidambaram Suresh, Aged about 58 years, U. 1035, 1st Main Road, Madduramma Temple, Manasa Nagar Nagarabharvi 1st stage, VTG; Bangalore North - 560072

ಸಾಲ ವಸೂಲಾತಿ ನ್ಯಾಯಮಂಡಳಿ-II

ದಿವ್ಯನೇನವರ್ ಕುಟ್ಟು, 4ನೇ ಮಹಡಿ, ಹಿರಿಯೋನ ಪೌಠ್, ರಾಘವೇಂದ್ರ ರಸ್ತೆ , ಬೆಂಗಳೂರು-560 001

ಬಿ. ಎ. ನಂ. 593/2024

ಪಡು: ಕೆನರಾ ಬ್ಯಾಂಕ್ ಅರ್ಜಿದಾರರು

ನುತು: ಸುತು

ಶ್ರೀ ವನದರ್ ಚ. . ನುತು ಇನ್ನೊಬ್ಬರು

ಸಾಲ ವಸೂಲಾತಿ ನ್ಯಾಯಮಂಡಳಿ-IIIರ

4ನೇ ಮಹಡಿ, ದಿವ್ಯನೇನವರ್ ಕುಟ್ಟು, ಹಿರಿಯೋನ ಪೌಠ್, ರಾಘವೇಂದ್ರ ರಸ್ತೆ , ಬೆಂಗಳೂರು-560 001

ಬಿ. ಎ. ನಂ. 417/2023

ಪಡು: ಬ್ಯಾಂಕ್ ಆಫ್ ಇಂಡಿಯಾ, ಜಿ. ಸಿ. ರಸ್ತೆ, ಪಾಟೆ, ನಂ. 4/2, ಒಬ್ಬಿ ರಸ್ತೆ, ಆಫ್ ಜಿ. ಸಿ ರಸ್ತೆ ಎಲರ್ವೆ ದಿಲ್ಲಿಂಗ್ ಒಬ್ಬಿ, ಆದಾರ್ ಬಾಕರ್ ಕಪ್ಪೆರ, ಬೆಂಗಳೂರು - 560 002.ಅರ್ಜಿದಾರರು

ಸುತು: ಸುತು

ಮೆ. ಸರ್ವಾಟಿ ಪ್ರೇಮರಾಜ್ (ಒಂದು ಮಾಲೀಕತ್ವ ಸಂಸ್ಥೆ) ಪ್ರತಿನಿಧಿಸುವವರುಇತರ ಮಾಲೀಕರು ನುತು ಪ್ರತಿನಿಧಿಸುವವರುಇತರ ಮಾಲೀಕರು

ಸಾಲ ವಸೂಲಾತಿ ನ್ಯಾಯಮಂಡಳಿ-IIIರ

4ನೇ ಮಹಡಿ, ದಿವ್ಯನೇನವರ್ ಕುಟ್ಟು, ಹಿರಿಯೋನ ಪೌಠ್, ರಾಘವೇಂದ್ರ ರಸ್ತೆ , ಬೆಂಗಳೂರು-560 001

ಬಿ. ಎ. ನಂ. 417/2023

ಪಡು: ಬ್ಯಾಂಕ್ ಆಫ್ ಇಂಡಿಯಾ, ಜಿ. ಸಿ. ರಸ್ತೆ, ಪಾಟೆ, ನಂ. 4/2, ಒಬ್ಬಿ ರಸ್ತೆ, ಆಫ್ ಜಿ. ಸಿ ರಸ್ತೆ ಎಲರ್ವೆ ದಿಲ್ಲಿಂಗ್ ಒಬ್ಬಿ, ಆದಾರ್ ಬಾಕರ್ ಕಪ್ಪೆರ, ಬೆಂಗಳೂರು - 560 002.ಅರ್ಜಿದಾರರು

ಸುತು: ಸುತು

ಮೆ. ಸರ್ವಾಟಿ ಪ್ರೇಮರಾಜ್ (ಒಂದು ಮಾಲೀಕತ್ವ ಸಂಸ್ಥೆ) ಪ್ರತಿನಿಧಿಸುವವರುಇತರ ಮಾಲೀಕರು ನುತು ಪ್ರತಿನಿಧಿಸುವವರುಇತರ ಮಾಲೀಕರು

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